

/
ITEM NO.18

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1114-1116/2015

BHAGWATI SHARMA, ADVOCATE, KUSHINAGAR Appellant(s)
VERSUS

S.P. SHARMA, CJM, KUSHINAGAR Respondent(s)

Date : 28/03/2017 These appeals were called on for hearing today.

For Appellant(s) Mr. Prateek Tiwari,Adv.

Mr. Sapariha Rawat,Adv.

Mr. Ravindra S. Garia,Adv.

For Respondent(s) Ms. Preetika Dwivedi,Adv.

Ms. Archana Mishra,Adv.

Mr. M. R. Shamshad,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld. Counsel for the parties shall file the statement of case within the statutory period. After expiry of statutory period, list the matter before the Hon'ble Court.

In the meantime, Ld. Counsel for the sole respondent may file the counter affidavit.

(M V RAMESH)
Registrar

MG